

and Customs and Central Excise duties, are not yet available. However, from the available departmental provisional figures of realisations, it is seen that the shortfall is not of the order of Rs. 46 crores but about Rs. 21 crores.

There is no shortfall in realisations from Income-tax (including Corporation-tax) and on the other hand, the final figures are likely to be slightly higher than the provisional figures. There appears to be a shortfall of about Rs. 20 crores under Central Excise duties, but this shortfall is likely to be largely made up, since usually the final figures are higher than the provisional figures.

(d) Even if there is a shortfall, it is likely to be only marginal and will not materially affect the estimated deficit of Rs. 260 crores.

(e) Does not arise in the context of this question in view of the reply to parts (a) to (c). It may be mentioned, however, that the Government constantly endeavour to tone up and improve the efficiency of the tax collection machinery and various steps have been taken and are being taken in that direction.

उत्तर प्रदेश में आयुर्वेदिक कालेज

9353. **भारतलाल राय** : क्या स्वास्थ्य तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मंत्री यह बताने की कृपा करेंगे कि :

(क) चौथी पंचवर्षीय योजना अवधि में उत्तर प्रदेश में कुल कितने मेडिकल कालेज खोले जाने की सम्भावना है ;

(ख) वे कहाँ-कहाँ खोले जायेंगे ;

(ग) क्या उत्तर प्रदेश सरकार का विचार सभी अर्ध-सरकारी आयुर्वेदिक कालेजों जैसे ऋषिकेश, पीलीभीत और भ्रांसी स्थिति कालेजों को अपने नियन्त्रण में लेने का है ; और

(घ) राजकीय आयुर्वेदिक कालेज, लखनऊ में स्नातकोत्तर कक्षाएं कब से शुरू किये जाने की सम्भावना है ?

स्वास्थ्य, तथा परिवार नियोजन और निर्माण, आवास तथा नगरीय विकास मन्त्रालय में राज्य मन्त्री (जी व० सू० सूक्ति) : (क)

से (ग). सूचना उत्तर प्रदेश सरकार से एकत्रित की जा रही है और सभा-पटल पर रख दी जाएगी ।

(घ) यह मामला विचाराधीन है और इस वर्ष के दौरान निर्णय को अन्तिम रूप दिये जाने की आशा है ।

Participation of Scientists Working in all India Institute of Medical Science, New Delhi in International Conferences

9354. **SHRI ZULFIQUAR ALI KHAN**: Will the Minister of HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT be pleased to state :

(a) whether distinguished Scientists working in the All India Institute of Medical Sciences, who receive invitations to participate in International Scientific Conferences and who are invited by Scientific Institutions of repute abroad to deliver lectures or participate in research programmes and who have been permitted by the academic and other authorities of Medical Institute, are further required to undergo scrutiny by Government before they are permitted to accept such invitations ;

(b) if so, the reasons therefor ; and

(c) the criteria for accepting or rejecting the applications from such Scientists ?

THE MINISTER OF STATE IN THE MINISTRY OF HEALTH AND FAMILY PLANNING AND WORKS, HOUSING AND URBAN DEVELOPMENT (SHRI B. S. MURTHY) : (a) Yes.

(b) For the purpose of deputation/delegation abroad, the employees of autonomous institutions are treated on the same footing as the Government employees.

(c) An application is accepted if the deputation is likely to serve the interest of the Institute and not that of the individual. Otherwise it is rejected.

Mode of Payment of Amounts Exceeding Rs. 2,500

9355. **SHRI KANWAR LAL GUPTA** : Will the Minister of FINANCE be pleased to state :

(a) whether it is a fact that payment